1	2			3	4
51	Sree Krishn; r. jendra Mills Ltd., Mysore		•	5-6-84	33°4
52	Shree Bhagavathi Textile Ltd., Chittoor .			13-11-84	26 <sub>5</sub> ,
53	Mukesh Textile Mills (P) Ltd., Bembay .			18-1-82	1656
54	Kohineer Mills Co. Ltd., No. 3, Bombay .			Oct/Nov. 83	1689
<b>5</b> 5	Kisan Spg. Mills, Thane			6-11-83	3116
56	Bhaskar Textile Mills Ltd., Jharsuguda			2-10-82	2925
57	Kalinga Weavers Cooperative Spg. Mills Ltd.	, Dh	ankari	26-4-84	1 56o
<b>5</b> 8	Sudarshan Textile Rajasthan			6-3-85	1673.
<b>5</b> 9	Mewar Textile Mills, Raj sthan			3-5-84	2362
<b>6</b> o	Sri Padma Mills, Coimb tore	•	•	22-2-81	118
<b>6</b> 1	Tamil Nadu Spinning Mills Ltd., Tirupur		•	8-6-81	92
62	Sree Hari Mills Pvt. Ltd., Coimb tore .			9-4-84	657
63	Radha Spg. Mills. Tirupur		• •	9-8-82	N.A.
64	Ramlexmi Spinners			14-3-85	N.A.
65	Lashna Cotton Spg. Mills			18-3-85	218
66	Modi Yarn, Modinagar			5-8-83	1710
67	Swan Mills Ltd., Panihatti, 24, Parganas		•	26-12-83	1408
<b>6</b> 8	Kesoram Industries Cotton Mills Ltd., C: lcutta	a		16-2-85	8628
69	General Industri 1 Society Ltd., Champandy			12-1-85	2975
70	Sri Hanuman Cotton Mills Ltd., Howrah.			2-7-84	1245

#### Setting up of new Industries by N.R.I.

- 633. SHRI RAJNI RANJAN SAHU, Will the Minister of FINANCE be pleased to state.
- (a) whether Government propose to restrict N.R.I. investments only for setting up new industries; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) The policy towards NRI investments has been reviewed by the Government and no changes in the NRI Investment Schemes are proposed at present.

## Phasing out of freight equalisation of. Iron and Steel

- 634. SHRI RAMKRISHNA MAZUM-DER: Will the Minister of STEEL, MINES AND COAL be pleased to state:
- (a) by when the phasing out of equalisation of freight in respect of iron and steel is likely to start as per the decision of Government; and
- (b) what are the reasons for the delay in implementing the policy?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH). (a) and (b) As the modalities and time phasing of the withdrawal of freight equalisation scheme

in respect of iron and steel have not yet finalised, it is not possible at this stage to give a time schedule for its phasing out.

#### - Imposition of increased tariff on marble

- 635. SHRI BHUVNESH CHATUR-VEDI: Will the Minister of FINANCE be pleased to state:
- (a) whether Government have received a representation from marble mine owners of Rajasthan regarding increased tariff imposed on marble recently; and
- (b) if so, what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI). (a) Yes, Sir.

(b) The matter is under examination.

# Proposal to shift Geological Survey of India to Department of Science and Technology

636. SHRI M. KALYANASUNDA-RAM: Will the Minister of STEEL, MINES AND COAL be pleased to state:

- (a) whether there is any proposal under Government's consideration for shifting the Geological Survey of India under the administrative control of the Department of Science and Technology;
- (b) if so, what are the reasons therefor:
- (c) whether change in the Administrative Ministry will entail transfer of drilling functions to any other organisations;
- (d) if not, whether the present drilling structure will continue to be with the Geological Survey of India; and
- (e) whether there is any proposal under Government's consideration for expandding the drilling division by adding more drills?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE):
(a) No, Sir.

- (b) to (d) Does not arise.
- (e) There is no such proposal under consideration at present.

### Staff Unions in Geological Survey of India

- 637. SHRI M. KALYANASUNDA-RAM. Will the Minister of STEEL, MINES AND COAL be pleased tostate:
- (a) whether the terms and conditions of recognition of the staff union in the Geological Survey of India prohibit affiliation of the union with the Central Trade Union Organisation;
- (b) whether the provisions of Central Civil Services (Recognition of Service Associations) Rules, 1959 prohibit affiliation of unions to Central Trade Union Organisation;
- (c) if so, what are the details in this regard;
- (d) whether printing of affiliation to INTUC by Geological Survey of India Staff Union on letter head is contrary to the terms of recognition; and
- (e) if not, whether other unions operating in the Geological Survey of India can follow the same pattern?

THE MINISTER OF STFEL, MINES AND COAL (SHRI VASANT SATHE):
(a) to (c) The Central Civil Services (Recognition of Service Associations)
Rules, 1959, though no longer in force, serve as general guidelines for recognition of Staff Unions. These Rules do not contain anything about affiliation of Unions.

- (d) The Geological Survey of India Staff Union was granted informal recognition based on its assurance to function as a service association, and not as a trade union having connections with outsiders, and to be governed by the Central Civil Services (Recognition of Service Associations) Rules. 1959.
- (e) All employees Associations in Geological Survey of India are expected to follow the spirit of the said Rules and